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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**



**C.P. (I.B) No. 63/7/NCLT/AHM/2018**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2018**

Name of the Company: Phoenix ARC Pvt Ltd.  
(Trustee of Phoenix Trust FY 14-9)  
V/s.  
Doshion Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA U. SHUKLA	ADVOCATE	RESPONDENT	
2.	Ashish e. Doshi	PCS	Applicants	

**ORDER**

Learned PCS Mr. Ashish Doshi present for Financial Creditor/ Petitioner. Learned Advocate Mr. Shashvata present for Respondent.

Learned lawyer appearing on behalf of Respondent requested time as they are trying to explore some settlement as the company is going company.

List the matter on 11.04.2018.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 13th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**